

F.No. J-11017/23/2016-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section

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Shastri Bhawan, New Delhi,  
Dated 13<sup>th</sup> December, 2016

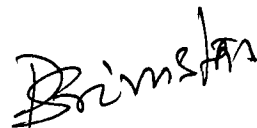
**ORDER**

The President is pleased to engage Shri Anshul Jakhar, Advocate as Central Government Counsel for conducting Central Government litigation (except for Railways & Income Tax Department) before Rajasthan High Court, Jaipur Bench as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier.

Rajasthan High Court, Jaipur Bench Central Government Counsel		
Name	Address & contact	Enrollment No.
ANSHUL JAKHAR	Plot No. 176, Ram Nagar, Sirsi Road, Hanuman Nagar Extension, Jaipur-302012. Mob: Not provided. Email: <a href="mailto:anshul.jakhar@gmail.com">anshul.jakhar@gmail.com</a>	R/353/2009


2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Ministry i. e. [www.lawmin.nic.in](http://www.lawmin.nic.in) under Department of Legal Affairs in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(R. K. Srivastava)  
Deputy Legal Advisor

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajdeepak Rastogi, Additional Solicitors General of India, Rajasthan High Court at Jaipur, B-346, 10-B Scheme, Opp. Narayan Niwas, Gopalpura Road, Jaipur-302018, Rajasthan.
3. Shri Anil Kumar Rajvansy, Assistant Solicitor General of India, Rajasthan High Court at Jodhpur, House No. Z/6, B-2, Roaad, Patota, Jodhpur-342006.
4. The Registrar, Rajasthan High Court, Jaipur Bench at Jaipur, Rajasthan.
5. Shri Anshul Jakhar, as above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
8. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial Section)